

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

27. IA-3725/2022 IN C.P. (IB)/1115(MB)2021

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 17.01.2023

NAME OF THE PARTIES:

Sanjay Shyam Bellara  
Vs.

Rolta Bi & Big Data Analytics Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of NCLT,  
2016.

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ORDER

The Court is convened through Video Conference.

1. Mr. Rajdeep S., Ld. Authorised Representative appeared on behalf of the Operational Creditor. Mr. Mufaddal Paperwala i/b Ms. Crawford Bayley and Co., Ld. Counsel for the Respondent present.
2. **IA-3725/2022:** This is an Application filed by the Applicant/Respondent seeking permission to file affidavit in reply to the petition. Permission granted. Accordingly, IA-3725/2022 is **allowed** and **disposed of**.
3. The main company petition is listed for hearing on **09.03.2023**.

Sd/-  
PRABHAT KUMAR  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)